

1	2	3	4	5	6	7
12.	Rajasthan	-5.69	3.19	3.12	3.03	3.00
13.	Tamil Nadu	3.40	3.00	7.69	7.26	9.37
14.	Uttar Pradesh	1.12	1.54	3.00	1.51	3.62
15.	W. B.	-19.82	-17.91	-4.87	3.00	3.00
16.	Assam	-59.23	-118.17	-16.44	-30.30	-34.22
17.	Meghalaya	-5.56	13.12	-8.65	-9.50	-3.92

Food Processing Industries

*477. SHRI SATYA DEO SINGH :
SHRI ANANT KUMAR HEGDE :

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) the number of proposals received for setting up Food Processing Industry during the last three years;

(b) the number of proposals accorded approval by the Government; and

(c) the number of persons likely to get employment therefrom?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) to (c). All food processing industries are de-licensed except for brewing and distillation of alcoholic beverages, sugar and those items reserved for small scale sector; therefore in such cases no industrial licence is required but only an Industrial Entrepreneur Memorandum (IEM) is to be filed by the entrepreneur.

However, for setting up of food processing industries in joint ventures/100% EOUs/foreign collaboration etc., approvals are granted by the Government/Reserve Bank of India.

During the last 3 years i.e. 1993-94, 1994-95 and 1995-96, 1555 IEMs envisaging direct employment of 2.22 lakh persons have been filed. 612 approvals envisaging direct employment of 1.49 lakh persons have been accorded.

[English]

Wind Energy Programme

*478. SHRI KODIKUNNIL SURESH : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have sanctioned any wind energy programme in 1996-97;

(b) whether any project has been approved by the Government for the generation of electricity through wind energy during 1991-96 in Kerala;

(c) if so, whether the Government of Kerala has submitted any project to Central Government for generating wind energy;

(d) if so, the details thereof and action taken thereon;

(e) whether the Government have earmarked any place for generating wind energy in Kerala; and

(f) if so, the details thereof location-wise?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) No, Sir.

(b) Two demonstration wind farm projects of capacity 2 MW each have been approved for installation at Kanjikode and Kottathara in Kerala. The project at Kanjikode has already been commissioned in May, 1995. 3.36 million units of electricity have so far been fed to the State grid from this project.

(c) to (f). A Statement is attached.

A proposal for establishing a 2 MW Demonstration Wind Farm Project at Nallathanny was received from Kerala State Electricity Board. Additional information which was sought is yet to be provided by the Board.

Under the National Wind Resources Assessment Programme, eight locations have so far been identified which may be considered suitable for installation of wind power projects in the State. These are: Kanjikode; Kotamala; Kottathara; Kuttikanan; Panchalimedu; Ponmudi; Pullikkanam and Ramakalmedu.

Development of Backward Districts

*479. SHRI BHAKTA CHARAN DAS :
SHRI K. PRADHANI :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether a Kalahandi-Bolangir-Koraput (KBK) project for rapid development of the identified specially backward districts of Orissa was drawn out three years back;

(b) if so, the details of the KBK project;

(c) the Central and State Government resources allocated for implementation thereof; and

(d) the progress made in this regard indicating the number of families living below poverty line when the project was undertaken and as at present?